

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).1 3 7 7 / 2 0 0 7

(From the judgement and order dated 08/ 0 1 / 2 0 0 7 in CRL A No. 12 8 8 / 2 0 0 4 of Th
e HIGH COURT OF GUJA R A T AT AHM E D A B A D)

IDR I S H A N YA K U B K H A N P A T H A N

Petitioner(s)

VER SUS

STA T E O F GUJA R A T TR. P U B L I C P R O S E C U T O R

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail and office report))

Date: 10/ 0 7 / 2 0 0 7 This Petition was called on for hearing today.

CORAM :

HON' B L E Dr. JUS T I C E ARI J I T P A S A Y A T
HON' B L E MR. JUS T I C E D. K. JAI N

For Petitioner(s)

Ms. Ka mini J aisw al,Adv.

For Respondent(s)

Ms. Hemantik a Wahi,Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.

Orders reserved.

(Ganga Thak u r)
P S to Registr ar

(Vijay Aggarwal)
Court Master